

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

Applicant(s):
Advocate for
Applicant(s) :

APPLICATION No.

of

Respondent(s) :

Respondent (s) :

Notes of the registry.

Orders of the Tribunal.

OA No.290/00424/2014

Date of Order : 01.10.2015

Mr. S.P. Singh, present, for the applicant.

Mr. K.S. Yadav, present, for the respondents.

Learned counsel for the applicant submits that the
OA has become infructuous.

Accordingly, the same is dismissed as infructuous.



[Meenakshi Hooja]
Administrative Member



[Justice Harun-UI-Rashid]
Judicial Member

Rss